GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 4696

(TO BE ANSWERED ON THE 21st August 2025)

LACK OF AIRWORTHY PLANES

4696. SHRI MALVINDER SINGH KANG Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it is a fact that the number of airworthy planes in the country is less than their requirement and if so, the details thereof; and
- (b) whether it is also a fact that there are inadequate arrangements for manufacturing and repair of such planes and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (b): Currently, 846 aircraft are being operated by scheduled operators in the country. The induction of aircraft into airline companies is a continuous process. Airline operators induct new aircraft to their existing fleet from time to time.;

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Directorate General of Civil Aviation (DGCA) has framed comprehensive Civil Aviation Requirements (CAR) on maintenance of Indian registered aircraft. DGCA approves Aircraft Maintenance Program prepared by the operator based on the Manufacturer's Maintenance Planning Documents (MPD), Aircraft Maintenance Manual (AMM), Engine Maintenance Manual (EMM) and other relevant documents. The operator may have its own or contract to other DGCA approved maintenance organisation for carrying out maintenance of aircraft.
